

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P.No.97/2017  
In  
O.A. No.3718/2014**

New Delhi, this the 13<sup>th</sup> day of February, 2017.

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)  
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Rakesh Kumar (Driver)  
Aged about 34 years  
S/o Sh. Om Prakash,  
R/o Jaunti, Delhi-110081. .... Petitioner

(By Advocate:Shri M.K.Bhardwaj)

**Versus**

1. SH. Sandeep Sharma,  
Chairman-cum-Managing Director,  
Delhi Transport Corporation,  
I.P. Estate, New Delhi-110002.
  
2. Sh. Tarun Kumar Verma,  
Dy. General Manager (Pers.),  
Delhi Transport Corporation  
I.P. Estate, New Delhi-110002.
  
3. Sh. U.S. Tripathi,  
Regional Manager,  
DTC, Subhash Palace Depot,  
Wazirpur, Delhi. .... Respondents

**ORDER (ORAL)**

**By Mr. Shekhar Agarwal:**

No direction is given in the aforesaid OA. The C.P. is not  
maintainable. Dismissed.

(Raj Vir Sharma)  
Member (J)

(Shekhar Agarwal)  
Member (A)

/kdr/